

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p><b>28.11.2008</b></p> <p><b>OA No. 473/2008</b></p> <p><b>Applicant present in person.</b> <b>Mr. C.B. Sharma, Counsel for Caveator.</b></p> <p><b>Heard learned counsel for the parties.</b></p> <p><b>Applicant submits that he wants to withdraw this OA with liberty reserved to him file separate OAs for same each cause of action.</b></p> <p><b>In view of what has been stated above, this OA is disposed of as withdrawn with liberty reserved to the applicant to file separate OAs for the same each cause of action.</b></p> <p><b>(B.L.KHATRI) MEMBER (A)</b></p> <p><b>(M.L. CHAUHAN) MEMBER (J)</b></p> <p><b>AHQ</b></p> <p><i>copy given vide No. 10768 1677 27/11/08</i></p>